

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 7904 of 2012**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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For the Petitioner : Mr. J.P.Jha, Sr.Advocate

For the Respondent : Mr. Rahul Saboo, S.C.-I  
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**15/Dated: 8<sup>th</sup> September, 2021**

Heard through V.C.

**2.** At the request of learned counsel for the respondent-State, put up this case on 6<sup>th</sup> October, 2021, enabling him to file up-to-date status report with regard to the F.I.R/enquiry.

**(Deepak Roshan, J.)**

Amardeep/